

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 124(ND)14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**


**NAME OF THE COMPANY:**Jasmohan Singh &Ors. V/s. M/s. Walco Engineering Ltd.

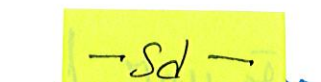
**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate Mr. Puneet Yadav, Advocate		
	For the Respondent (s)	: Mr. Naveen Nath Sarvaria, Advocate Mr. Pervinder, Advocate Mr. ShauryaKuthiala, Advocate		

**Order**

To be listed for final arguments on 2<sup>nd</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**